

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.158/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Buildcon Pvt. & Ors. 397/389		

1. CS. SANJAY KUMAR GUPTA (RS) ? 2. CS. ROHIT KUMAR KESHRI (PES) PETITIONER

Robit Keshri 27/1/17.

1. RATNANKO BANERJEE SR. ADVOCATE RECPONDENT 2. SWAPNA CHOUSEY, ASVOCATE

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 29/11/2017 for remaining arguments.

8d

(Jinan K.R.) Member (J) >

(V.P.Singh) Member (J)